

ITEM NO.91

COURT NO.R-2

SECTION IIA

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).1633/2008

MANJIT KUMAR DUA

Petitioner(s)

VERSUS

STATE OF PUNJAB

Respondent(s)

(With appln(s) for bail)

Date: 25/04/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rishi Malhotra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Adjourned.

List the matter on 30.4.2008.

(S.G.SHAH)
Registrar